

DIVISION BENCH

ITEM NO.124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.219/2021, IA No.88/2023, IA No.299/2023, IA No.521/2023,
IA No.653/2023 & IA No.675/2023 IN CP (IB) No.70/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Garg with Sh. Abhishek : *For Applicant/ Liquidator in IA Aggarwal, & Sh. Rahul Narula, Advs. No.299/2023, & IA No.653/2023 and Res. No.1 in IA No.219/2021, IA No.88/2023 and Res. in IA No.521/2023*

Sh. Ashish Kumar Srivastava, Adv. : *For the Applicant in IA No.219/2021, IA No.88/2023 & IA No.675/2023 and Res. No.18 in IA No.219/2021 and in IA No.88/2023 and Res. No.3 in IA No.653/2023*

Sh. Deepak Maurya Proxy for Sh. : *For the Applicant in IA No.521/2023*
Udai Chandani, Adv.

Sh. Maneesh Mehrotra, Adv. : *For Res.No.1/BoB in IA No.653/2023*

ORDER

IA No.219/2021

- 1.** The arguments have been advanced by the Ld. Counsel representing the

-Sd-

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Liquidator as well as the Ld. Counsel representing the Applicant in IA No.219/2021 in part.

2. The further arguments to continue on 19th April, 2024, to come up higher on the Board.

-Sd-

**(Ashish Verma)
Member (Technical)**

15th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**